

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 120**

**IA(I.B.C)/1473(CH)2022**

**In**

**CP (IB) No. 20/Chd/Pb/2019**

**(Admitted)**

**IN THE MATTER OF**

**Bank of India**

**...Petitioner-Financial Creditor**

**Versus**

**Little Bee International Pvt. Ltd.**

**...Respondent-Corporate Debtor**

**Under Section: 7, 66(1), IBC 2016**

**Order delivered on 13.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 03.07.2024.

Sd/-

**Court Officer**